



2026:AHC:24975

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 743 of 2026

Nikita Sharma

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajesh Kumar Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein prayer is to issue a writ, order or direction in the nature of mandamus commanding and directing the respondent no. 2 to provide the three years age relaxation in maximum age for freedom fighter candidates in notification dated 05.01.2025 for direct recruitment for constable Civil Police and Equivalent Posts in Uttar Pradesh Police; b) Issue a writ, order or direction in the nature of mandamus commanding and directing the respondent no.2 to consider the candidature of petitioner against the vacancy reserved for category of candidates belonging to dependents of freedom fighters in selection of direct recruitment for constable Civil Police and Equivalent Posts in Uttar Pradesh Police-2025; c) any other and further order as this Hon'ble Court may deem fit and proper in the circumstances of the case; d) To award the cost of the petition of the petitioner, with liberty to file fresh with better particulars.

2. Learned Standing Counsel has no objection to the same.

3. The present petition is dismissed as withdrawn with liberty as aforesaid.

(Vikas Budhwar,J.)

February 4, 2026

Rajesh